

Nomination of cases by Hon'ble the Acting Chief Justice on 14.06.2016			
Sl no.	Case details	Nominated to-	File delivered in section
Appropriate Court dealing with such matters			
1	Bail – 16801/2016 (Correction Application) with Nomination Application – 188858/2016	Appropriate Court dealing with such matters	Bail Section on 14.06.2016
2	Crl. M. A. (U/S 482 Cr.P.C.) - 18573/2016 (Correction Application) with Nomination Application – 188870/2016	Appropriate Court dealing with such matters	482 Section on 14.06.2016
3	Crl W. P. - 10442/2016 (Correction Application) with Nomination Application – 188877/2016	Appropriate Court dealing with such matters	Writ C-II (Criminal) Section on 14.06.2016
4	Crl. Appeal -4050/2015 (Correction Application) with Nomination Application – 188873/2016	Appropriate Court dealing with such matters	Criminal Appeal Section on 15.06.2016
Special Order			
5	Bail – 17205/2016 (Correction Application) with Nomination Application – 188861/2016	“Place the matter before appropriate Bench.”	Bail Section on 14.06.2016
6	Bail – 13369/2016 (Correction Application) with Nomination Application – 188866/2016	“Matter be placed before the same Bench after court re-opens.”	Bail Section on 14.06.2016
7	Crl W. P. - 13758/2016 (Correction Application) with Nomination Application – 188871/2016	“Matter be placed before the Bench that passed the order after vacations.”	Writ C-II (Criminal) Section on 14.06.2016

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.(LISTING)
15/06/2016